

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY – PRACTICAL TRAINING – Nomination of 41 Civil Judges (Junior Division) to undergo Field/Practical training (Phase-1) in 06 Weeks from 08.11.2026 to 19.12.2026 at their respective District headquarters – Relief Arrangements - Regarding.

READ: 1. G.O.Ms No. 157 Law (L and LA & J-Home-Courts. A) Department, dated 27.08.2026.
2. High Court's Proceedings Roc. No.775/2026-B.Spl., dated 23.09.2026
3. Letters Roc.No.372/APJA/2026, dated 29.10.2026 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.775 /2026-B.SPL. DATED:30.10.2026

The High Court's in its Proceedings 2nd read above, nominated the newly appointed 41 Civil Judges (Junior Division) to undergo 1 year (52 weeks) basic course from 27.09.2026 to 26.09.2027 (Institutional Training and Practical Training) at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and District Headquarters. Further, the said Institutional training for 6 weeks will be completing by 07.11.2026.

Now, having considering the request of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court made the following order:

The following 41 newly appointed Civil Judge (Junior Division) are nominated to participate in 06 Weeks Practical Training from 08.11.2026 to 19.12.2026 at their respective District Headquarters and they are further directed to report before the Principal District Judges concerned to attend the Practical Training at their District headquarters from 08.11.2026 to 19.12.2026.

1.	SRI L SURYA HEMANTH Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate of First Class, Visakhapatnam.
2.	MS. DARISI VENKATA SATYA DHANUSHA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District.
3.	MS. NALLURI GOWTHAMI Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore.
4.	SRI TATIREDDY KIRANKUMAR REDDY II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
5.	MS. RASAMSETTY SAI SREE KEERTHIKA III Additional Civil Judge (Junior Division), (Juvenile Court), Rajamahendravaram, East Godavari District.
6.	SRI POTLURI RISHI KIRAN II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Chittoor.

7.	MS. KOTTANA BINDU Special Judicial Magistrate of First Class, Excise Court, Srikakulam.
8.	MS. VENNAPUSA SUPRIYA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District.
9.	SRI BONIGE LIKHI PRAKASH II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Giddalur, Prakasam District.
10.	SRI MEEGADA UDAY SHANKAR IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.
11.	MS. DYAWAR CHANDRALEKHA III Additional Civil Judge,(Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
12.	SMT. DAMARAMADUGU DIVYA SREE III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati, Chittoor District (Juvenile Court). <i>(The officer is hereby exempted from attending training, since she was granted maternity leave for 180 days from 29.09.2026 to 27.03.2027. Further, her name shall be included in the next batch of Civil Judge (Junior Division)).</i>
13.	SMT. AVVARI VENKATA NAGA MAHA LAKSHMI GAYATHRI II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District.
14.	SMT. TURIMELLA SUSHMA II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District.
15.	MS. PELLAKURU CHENCHU KRISHNA PRIYANKA DEVI Special Judicial Magistrate of First Class, Excise Court, Kadapa.
16.	MS. SATULURI YAMUNA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kanigiri, Prakasam District.
17.	MS. MARPU SAISRUJANA Additional Civil Judge (Junior Division), Parvathipuram, Vizianagaram District.
18.	MS. AKARI LIKHITHA Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class,Sompeta, Srikakulam District.
19.	SRI TIRUKALA UMA MAHESH II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Proddatur, Kadapa District.
20.	MS. GURAJALA SHEETAL Principal Civil Judge (Junior Division), Srikalahasthi, Chittoor District.
21.	MS. LOKAM SAI SWETHA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Amalapuram, East Godavari District.
22.	SMT. BHEEMA MOHANA LAKSHMI III Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Nandyal, Kurnool District.

23.	MS. AKKIRAJU AKHILA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District.
24.	MS. DALAWAI YAGNASRI I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sullurpet, Nellore District.
25.	MS. NARASINGA PRATHYUSHA II Additional Civil Judge (Junior Division)-cum- II Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District.
26.	MS. BADUGU SIRI VISWAJA HIND Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District.
27.	MS. KALAVALA SUKANYA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandalur, Kadapa District.
28.	MS. AVIDI SUNEELA VI Additional Judicial Magistrate for trial of cases under MV Act (Mobile Court)-cum- VI Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
29.	MS. DHARMAVARAPU MRUDULA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Gudur, Nellore District.
30.	SMT. SYED MUNEERA IV Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District.
31.	SMT. SHAIK RESHMA I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandikotkur, Kurnool District.
32.	SRI SHAIK MOHAMMAD AZAM Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sidhout, Kadapa District.
33.	SRI IMMADISSETTY YELLAMANDA RAO Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ramachandrapuram, East Godavari District.
34.	SRI BANAVATHU VENKATA SAI NAIK Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Piler, Chittoor District.
35.	MS. SINGI SRAVANI REDDY I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District.
36.	MS. VATTIKUTI DIVYA CHOWDARY I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovvur, West Godavari District.
37.	MS. DHARMALA LALITHASRI Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Cheepurupalli, Vizianagaram District.
38.	MS. SWARNA SUSHMA Special Judicial Magistrate of First Class for trial of Cases under Prohibition & Excise Act-cum-III Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.

39.	SRI BANGARU NEHEMIAH I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District.
40.	MS. KOTYADA SHYAMALA DEVI I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kaikalur, Krishna District.
41.	SRI K. KISHORE BUSANABOYINA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kota, Nellore District.

BASIC COURSE (PRACTICAL TRAINING) FOR 41 CIVIL JUDGES (JUNIOR DIVISION) FIRST SPELL – SIX (6) WEEKS – FROM 08.11.2026 TO 19.12.2026

OVERVIEW

S. No	Court	Component	Duration
OBSERVATION OF COURT PROCEEDINGS IN CIVIL COURT (JUNIOR DIVISION) 3 WEEKS			
1.	Civil Court (Junior Division)	Observation of Bench Proceedings	2 weeks
2.	Civil Court (Junior Division)	Office and Judicial Administration	1 week
OBSERVATION OF COURT PROCEEDINGS IN CRIMINAL COURT (JFCM) 3 WEEKS			
3.	Criminal Court (JFCM)	Observation of Bench Proceedings	2 weeks
4.	Criminal Court (JFCM)	Office and Judicial Administration	1 week

OBSERVATION OF COURT PROCEEDINGS IN CIVIL COURT (JUNIOR DIVISION) 3 WEEKS

1. Observation of Bench Proceedings (2 weeks)

- Observation of open court proceedings
- Registration of complaints, original petitions (O.Ps) and interlocutory applications
- Framing of issues in various categories of suits
- Observation of the various types of orders passed on interlocutory applications
- Recording of evidence, including translation and dictation
- Incidental matters arising during the course of trial
- Daily docket writing & observation of Case flow management
- Such other proceedings before the Civil Court

2. Observation of Office and Judicial Administration (1 week)

- Filing system for various types of suits and petitions

- Scrutiny and registration of suits and petitions
- Maintenance of the various registers kept by the civil court
- Maintenance of account registers and other office administration records
- Preparation of salary and other bills and their presentation to the Treasury
- Understanding the CFMS and the Nidhi portal, and the role of the Drawing and Disbursing Officer (DDO) therein
- Procedure for issuance of cheques to beneficiaries
- Procedure for consignment of records
- Such other miscellaneous work regularly attended to in the Civil Court sections

OBSERVATION OF COURT PROCEEDINGS IN CRIMINAL COURT (JFCM) 3 WEEKS

1. Observation of Bench Proceedings (2 weeks)

- Observation of open court proceedings
- Procedure for endorsement of receipt of F.I.Rs
- Remand proceedings
- Police custody orders
- Test Identification Parade proceedings
- Recording of 164 Cr.P.C Proceedings
- Writing of orders on bail applications
- Examination of charge sheets and taking cognizance thereon
- Procedure on final/closure report
- Procedure for private complaints and taking cognizance thereof
- Observation of Committal proceedings and orders thereon (PRCs)
- Procedure for framing of charges
- Various incidental aspects during inquiry and trial
- Trial of various categories of cases
- Recording of evidence
- Examination of the accused under Section 313 Cr.P.C. (Section 351 BNSS)
- Writing of orders on disposal of case property
- Daily docket writing and Case flow management
- Such other proceedings before the Criminal Court

2. Observation of Office and Judicial Administration (1 week)

- Filing system for various types of complaint cases and police cases
- Scrutiny of charge sheets, complaint cases and other petitions
- Maintenance of the various registers on the criminal side
- Property registers and consignment of records
- Verification of registers and upkeep of case property
- Procedure for destruction of property in disposed cases
- Such other miscellaneous work regularly attended to in the Civil Court sections

Preparation of observation notes on Civil and Criminal side: **(One Day)**

- After observation of all the above, the trainee officers have to prepare brief note on civil and criminal side under the supervision of the in-charge District Judge of the training programme and Submit the copy to Andhra Pradesh State Judicial Academy and retain the original copy with the trainee officers

In pursuance of the training schedule, the trainee Civil Judges (Junior Division) and all Unit Heads are hereby directed to adhere to the following instructions:

Instructions to all the Trainee Civil Judges (Junior Division):

- i) All the trainee Civil Judges (Junior Division), shall be under the control of the Principal District Judge concerned during the said Practical Training from **08.11.2026 to 19.12.2026.**
- ii) All the trainee Civil Judges (Junior Division), shall maintain a daily diary with regard to the practical training and submit a report at the end of each day to the in charge District Judge nominated, for scrutiny.

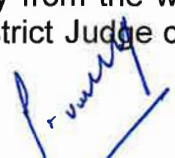
Instructions to all the Unit Heads:

- i) All the Unit Heads are requested to permit the trainee Civil Judges (Junior Division) to attend the practical training from 08.11.2026 to 19.12.2026 at their respective District Headquarters and give necessary instructions, as per the schedule.
- ii) At the end of training period, the Unit Heads shall submit a report to the High Court with regard to the training undergone by the officers and copy of the same to the APJA, Mangalagiri.
- iii) All the Unit Heads are requested to monitor the overall practical training programme.
- iv) All the Unit Heads are requested to nominate a senior District Judge as in-charge of the training programme.
- v) All the Unit Heads are requested to provide a suitable lunch room to the trainee Civil Judges (Junior Division).
- vi) All the **trainee Civil Judges (Junior Division)**, may be allowed to sit along with the regular presiding officer of the Judicial Magistrate of First Class/Civil Judges (Junior Division) Courts
- vii) All the Unit Heads are requested to interact with the trainee Civil Judges (Junior Division) once in a week and observe the notes prepared by them and to guide suitably.

- viii) After completion of training period, the Unit Heads shall submit a comprehensive report about each trainee Civil Judge (Junior Division) to the High Court and the Director, APJA, Mangalagiri.

Note:

The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
7. **THE 1 ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.